

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIALBENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : L & T Finance Ltd.  
Vs  
Meka Dredging Company India Ltd.

**MAIN PETITION NUMBER** : CP/541/IB/2017  
IA/1585(CHE)/2023

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**ORDER**

Present: Shri. Gunjan Chaubey, Ld. Counsel for the Applicant.  
Shri. Ravi Rajagopalan, Ld. Counsel for R1 & R2.

List the application on **29.05.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**

vs